

[*Translation*]**Smuggling of Liquor in Delhi**

6729. DR. RAMESH CHAND  
TOMAR:  
SHRI RAMKRISHNA  
KUSMARIA:

Will the Minister of HOME AFFAIRS  
be pleased to state:

(a) the number of cases of smuggling  
of liquor detected in Delhi during each of  
the last three years;

(b) the number of persons arrested in  
this connection during the above period;  
and

(c) the corrective measures taken/  
being taken to check smuggling of liquor in  
Delhi?

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF HOME AFFAIRS (SHRI M. M.  
JACOB): (a) and (b) The information is as  
follows:—

Year	Cases detected	Persons arrested
1989	84	96
1990	125	141
1991	259	312
1992	67	73
(Upto 31.3.1992)		

(c) Amongst the corrective measures  
taken are (i) close vigilance by the police  
check-posts and border pickets; (ii) regular  
checking of suspected vehicles, shops, etc.  
and (iii) maintenance of close rapport with  
the police in the bordering areas, etc.

Government to protect India Missions abroad  
in view of the increasing threat due to terror-  
ist activities;

(b) the number of incidents of attack on  
Indian Missions during the last two years,  
year-wise; and

(c) the nature and extent of loss suffered  
as a result thereof?

[*English*]**Protection to Indian Missions Abroad**

6730. SHRI CHETAN P. S.  
CHAUHAN:  
SHRI MAHESH KANODIA:

Will the Minister of EXTERNAL AF-  
FAIRS be pleased to state:

(a) the special measures taken by the

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS (SHRI  
EDUARDO FALEIRO): (a) Yes, Sir. The  
Government of India carefully monitors all  
threats to India Missions from terrorist groups  
abroad. Whenever any information of threat  
is received, it is immediately shared with the  
host Government and it is requested to take